## IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI SPECIAL BENCH

Appeal No. 155/252/PB/2018

IN THE MATTER OF:

Sunshine Textiles Pvt Ltd.

Vs.

**Registrar of Companies** 

.... APPLICANT / PETITIONER

RESPONDENT

SECTION:

**Under Section 252** 

Order delivered on 19.02.2018

Coram:

Dr. DEEPTI MUKESH, HON'BLE MEMBER (JUDICIAL)

Sh. S. K. MOHAPATRA, HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner(s):-

None

For the Respondent(s):-

## ORDER

None appears for the parties. However, in the interest of justice the matter is adjourned to 12<sup>th</sup> March 2018.

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

(Dr. DÉEPTI MUKESH) MEMBER (JUDICIAL)